

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1297
ANSWERED ON:26.11.2009
SACHAR COMMITTEE REPORT
Venugopal Shri K. C.

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has compiled any data for ascertaining the progress of Sachar Committee Report implementation; and
(b) if so, the details thereof, Ministry-wise and State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) & (b) The decisions of the Government on the follow-up action on the major recommendations of the Sachar Committee and the Ministry-wise status of implementation is as under:-

(i) All public sector banks have been directed to open more branches in districts having a substantial minority population. In 2007-08, 523 branches were opened in such districts. In 2008-09, 537 new branches were opened. (Department of Financial Services).

(ii) RBI revised its Master Circular on 05-07-2007 on priority sector lending for improving credit facilities to minority communities. Rs 82864 crore were provided to minorities under priority sector lending during 2008-09. (Department of Financial Services).

(iii) District Consultative Committees (DCCs) of lead banks have been directed to regularly monitor disposal and rejection of loan applications for minorities. (Department of Financial Services).

(iv) A multi-pronged strategy to address the educational backwardness of the Muslim community, as brought out by the Sachar Committee, has been adopted. (Ministry of Human Resource Development):

(a) The madarsa modernization programme has been revised to make it more attractive by providing better salary to teachers, increased assistance for books, teaching aids and computers, and introduction of vocational subjects, etc. This scheme, now known as Quality Improvement in Madrasa Education, has been launched with allocation of Rs.325 crores during Eleventh Five Year Plan.

(b) A new centrally sponsored scheme of financial assistance for Infrastructure Development of Privately Managed Elementary/Secondary/Senior Secondary schools set up for minorities has been launched with allocation of Rs.125 crores for the Eleventh Five Year Plan.

(c) National Council of Educational Research and Training (NCERT) has prepared text books for all classes in the light of the National Curriculum Framework-2005.

(d) Thirteen universities have been provided Rs.40 lakh each for starting centres for studying social exclusion and inclusive policy for minorities and scheduled castes and scheduled tribes.

(e) Under the Kasturba Gandhi Balika Vidyalaya scheme (KGBV), criteria of educational backward blocks has been revised with effect from 01-04-2008 to cover blocks with less than 30% rural female literacy and in urban areas with less than national average of female literacy (53.67%: Census 2001).

(f) Universalization of access to quality education at secondary stage called Rashtriy Madhyamik Shiksha Abhiyan (RSMA) has been approved with focus on educationally backward minorities.

(g) Jan Shikshan Sansthan (JSSs) are envisaged in the revised schemes.

(h) Provision of more girls' hostels in colleges and universities in minority concentration districts/blocks is proposed under the existing University Grants Commission scheme.

(v) An expert group constituted to study and recommend the structure and functions of an Equal Opportunity Commission submitted its report on 13-03-2008. This has been processed, along with the report of the expert group on diversity index. (Ministry of Minority Affairs).

(vi) A National Data Bank, to compile data on the various socio-economic and basic amenities parameters for socio-religious

communities, has been set up in the Ministry of Statistics and Programme Implementation,

(vii) An autonomous Assessment & Monitoring Authority (AMA), to analyse data collected for taking appropriate and corrective policy decisions, has been set up in the Planning Commission.

(viii) A training module has been developed by the Indian Institute of Public Administration, for sensitization of government officials. The module has been sent to the Central/State Training Institutes for implementation. Lal Bahadur Shastri National Academy of Administration (LBSNAA) has prepared a module for sensitization of organised civil services and it has been incorporated in their training programmes. (Department of Personnel and Training).

(ix) Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), additional central assistance of Rs 1602.20 crore has been sanctioned for 69 towns having substantial minority population, out of which Rs.659.37 crore, was released in 2008-09. (Ministry of Urban Development).

(x) A Bill has been passed by the Parliament for providing social security to workers in the un-organised sector, which, inter-alia, includes home based workers. (Ministry of Labour and Employment)

(xi) A High Level Committee, set up to review the Delimitation Act, has considered the concerns expressed in the Sachar Committee report and submitted its report. (Ministry of Home Affairs).

(xii) Guidelines on Communal Harmony have been issued. (Ministry of Home Affairs).

(xiii) Dissemination of information regarding health and family welfare schemes is being undertaken in regional languages in minority concentration areas. (Ministry of Health and Family Welfare).

(xiv) State Governments and Union Territory Administrations have been advised by Department of Personnel & Training for posting of Muslim police personnel in thanas and Muslim health personnel and teachers in Muslim concentration areas.

(xv) State governments have been advised by Ministry of Panchayati Raj and Ministry of Urban Development, to improve representation of minorities in local bodies.

(xvi) The recommendations of the Joint Parliamentary Committee (JPC) on Wakfs have been received. These have been processed as per approved modalities. (Ministry of Minority Affairs).

(xvii) The Government has accorded `in principle` approval for restructuring of National Minorities Development and Finance Corporation. (Ministry of Minority Affairs).

(xviii) An inter-ministerial Task Force constituted to devise an appropriate strategy and action plan for developing 338 identified towns, having substantial minority population, rapidly in a holistic manner submitted its report on 08-11-2007. The concerned Ministries/Departments have been advised to give priority in the implementation of their schemes in 338 towns. (Ministry of Minority Affairs).

(xix) Three scholarship schemes for minority communities viz., Pre-Matric, Post-Matric and Merit-cum-Means were launched and 6.89 lakh scholarships were awarded to students belonging to minority communities in 2008-09. (Ministry of Minority Affairs).

(xx) The corpus of Maulana Azad Education Foundation, which stood at Rs. 100 crores, was doubled to Rs. 200 crores in December, 2006. The corpus was increased by Rs. 50 crores in 2007-08 and by Rs. 60 crore in 2008-09. A budget provision of Rs15 crore has been made in 2009-10. It has been further increased by Rs. 15 crore during 2009-10 and now stands at Rs. 425.00 crores. (Ministry of Minority Affairs).

(xxi) A revised Coaching and Allied scheme was launched and 5522 candidates belonging to minority communities were provided assistance in 2008-09. (Ministry of Minority Affairs).

(xxii) A multi-sectoral development programme was launched in identified minority concentration districts in 2008-09. Plans of 74 minority concentration districts in Haryana, Uttar Pradesh, West Bengal, Assam, Manipur, Bihar, Meghalaya, Jharkhand, Andaman & Nicobar Islands, Orissa, Maharashtra, Karnataka, Kerala, Uttrakhand, Mizoram have been approved and Rs.577.80 crores released upto 31-10-2009. (Ministry of Minority Affairs)